

**THE GAUHATI HIGH COURT AT GUWAHATI**  
*(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)*

**NOTIFICATION**

*Dated Guwahati the 22<sup>nd</sup> December, 2011*

NO.HC.VII-39/2011/ 9203 /A. Shri Hanif Ali, Additional Chief Judicial Magistrate, Goalpara is transferred and posted against the vacant post of Additional Chief Judicial Magistrate, Lakhimpur, North Lakhimpur.

Shri Ali is also directed to work as Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur till regular posting of Officer is made thereat.

NO.HC.VII-39/2011/ 9204 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer in Grade-II of the Assam Judicial Service as Assistant Sessions Judge of the Sessions Division/ jurisdiction with Head-quarters as shown below against his name with effect from the date of taking over charge as such:-

<b>Sl. NO.</b>	<b>Name of the Officers</b>	<b>Sessions Division</b>	<b>Head-quarters</b>
1.	Shri Hanif Ali	Lakhimpur	North Lakhimpur

By order,  
*Sd/- A. Barthakur*  
**REGISTRAR (VIGILANCE)**